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THE HIGH COURT OF KERALA
7 NOV 2017

Ph: 0484 2562951
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C5-97034/2017

Kochi: 682 031

Dated : 03.11.2017

OFFICIAL MEMORANDUM

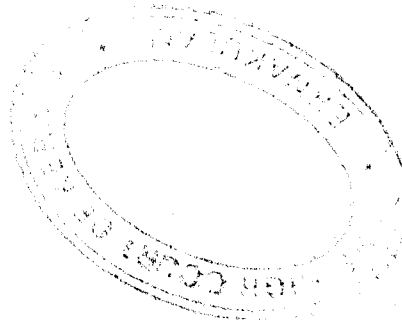
Sub: Filling up of various posts in the Kerala Lok Ayukta, Thiruvananthapuram-
Applications-called for-regarding.

Ref: Letter No .3466/LA/A1/2016 dated 13.10.2017 of the Registrar, Kerala Lok
Ayukta.

Copy of the reference cited is forwarded herewith to the undermentioned officers and they are directed to obtain and forward applications for deputation from willing and eligible candidates working in their respective jurisdiction, subject to the following conditions:

1. Deputation to bodies in the same district will be considered only in exceptional circumstances.
2. Detailed grounds for applying for deputation should be incorporated with proof in support, if any, in all applications.
3. The period of all deputations in the service of the applicant with the bodies therein should be furnished.
4. If PSC ranked list is not available to fill up the resultant direct recruitment vacancy, then applications for deputations need not be forwarded.
5. In the case of Confidential Assistants, the District Judge/Chief Judicial Magistrate should furnish NOC for deputation only in exceptional circumstances bearing in mind that if work of the Court is effected in any manner consequent to the deputation, the officer furnishing NOC is bound to submit explanation.

6. The District Judge/Chief Judicial Magistrate shall also report as to how the work of the Court will be managed during the period between the date of relief and the dated of joining of a substitute/fresh hand in the event of deputation.
7. The applications should be accompanied by the Biodata, NOC and statement under Rule 144,Part 1,KSR,so as to reach this office on or before 10.11.2017.



(By Order)

P.R Mini

Deputy Registrar

P. (92) 176

To

All District Judges

All Chief Judicial Magistrates

~~The IT section,High Court (for publishing in the High Court website)~~

The File

Copy to:

The B Section,High Court.

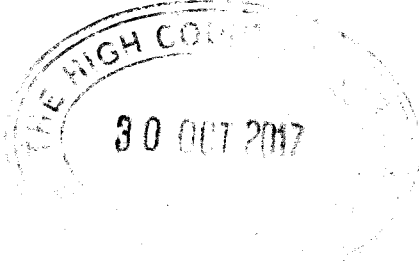


097034

KERALA LOK AYUKTA

LEGISLATURE COMPLEX
VIKAS BHAVAN P. O.
THIRUVANANTHAPURAM-695 033
Date: 13.10.2017

No.3466/LA/A1/2016



From

The Registrar
District Judge,
Kerala Lok Ayukta.

To

The Registrar (Subordinate Judiciary),
Hon'ble High Court of Kerala,
Ernakulam.

Sir,

Sub:- Kerala Lok Ayukta - Appointment to the post of Court Officer,
Assistant, Data Entry Operator, Confidential Assistant/
Stenographer, Driver, Court Keeper and Office Attendant on
deputation basis - applications-request-reg.

I am directed to request your goodself to forward a panel of willing persons to be appointed as Court Officer(Scale of pay 35700-75600), Assistant(26500-56700), Data Entry Operator(22200-48000), Confidential Assistant/Stenographer(20000-45800),Driver(18000-41500), Court Keeper (17000-37500) and Office Attendant (16500-35700) in Kerala Lok Ayukta on deputation basis along with Bio data, No Objection Certificate and Statement under Rule 144 Part 1 KSR so as to reach this office by 16.11.2017. In the absence of applicants in the prescribes scale of pay, applicants having scale of pay lower than the prescribed scale of pay will also be considered.

Yours faithfully,


Registrar

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